

**Statement to be filled in by the Ministerial Department and all the Offices under their Control (Boards/Corporations, Directorate, Commissionerate etc.) and to be sent to the concerned Administrative Departments)  
Information to be furnished as per Section 4 of Right to Information Act 2005**

Name of the Department : District & Sessions Court, North Goa, Panaji  
 Name of the Subordinate Office :  
 Whether website has been prepared (created) : Yes 30-01-2016  
 Whether website is updated? : Yes  
 If yes, date of having updated : Daily

Sr. No.	Subject ( under section 4 of Right to Information Act)	Mode of Display (Publication)					
		Website	Annual Report	Program me Report	Budgetary document	Newspaper	(Other to be referred)
1	The particulars of organisation, functions and duties of the Office	<a href="http://www.northgoacourts.nic.in">www.northgoacourts.nic.in</a> Email: reg-ngdc@goa.nic.in					Annexure I
2	Power and duties of Officers and employees	-do-	--	--	--	--	Annexure III
3	The procedure followed in the decision making process, channels of supervision and accountability	-do-	--	--	--	--	--
4	Norms for the discharge of functions	-do-	--	--	--	--	Annexure II
5	Rules/Regulations to be used for discharging functions	-do-	--	--	--	--	Annexure III
6	Statement of the categories of Documents of the department	-do-	--	--	--	--	Annexure IV
7	Arrangements made for the participation of the members of public in relation to the formulation of policy and its implementation	-do-	--	--	--	--	Annexure V
8	Information of the Boards/Committees/Councils constituted for the purpose of advice.	-do-	--	--	--	--	--
9	Directory of Officers and employees	-do-	--	--	--	--	AnnexureVI
10	Monthly Pay(Salary) of each employee, system of compensation	--	--	--	--	--	Annexure I
11	Particulars of all plans, proposed expenditure, budget, disbursed amount.	--	--	--	--	--	Annexure VII

Sr. No.	Subject ( under section 4 of Right to Information Act)	Mode of Display (Publication)					
		Website	Annual Report	Programme Report	Budgetary document	Newspaper	(Other to be referred)
12	Manner of execution of subsidy programmes including information of beneficiaries						Annexure VIII
13	Particulars of recipients of concessions, permits or authorisations granted.	--	--	--	--	--	--
14	Information available in electronic form	Website	--	--	--	--	--
15	Facilities available to citizens for obtaining information including library	Website & Email	--	--	--	--	--
16	Names and designation of Information Officer and Appellate Officer	1) Smt. Aruna B. Gaunekar, Chief Administrative Officer, (Public Information Officer) 2) Shri. Pramod V. Kamat, District Judge-1 and Additional Sessions Judge, Panaji, (First Appellate Authority)	--	--	--	--	--
17	Other information		--	--	--	--	--

**Statement 5**

**Statement of the compiled information of all the ministerial departments and of the Offices under their control to be furnished by all the ministerial Departments**

**Name of the Department: District & Sessions Court, North Goa, Panaji**

**Name of the Subordinate Office:**

Sr. No	Name of the Office	Total number of Offices	Number of Offices which have put up board displaying the names of Public Information Officer and Assistant Public Information officer	Number of Offices in respect of which information has been made available on the website as per Section 4
1	District & Sessions Court, North Goa, Panaji	1	1	1
2	Officers at the Divisional Level, Head Office,	--	--	--
3	Offices at the District Level	--	--	--
4	Offices at the Taluka Level	--	--	--
5	Other Projects/institutions	--	--	--



